

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH, (COURT-II)

(IB)299(ND)2019

CORAM:

**PRESENT: MR. L.N. GUPTA
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 28.02.2020**

**NAME OF THE COMPANY: M/s. Banyan Tree Developers Pvt. Ltd. V/s.
M/s. Parivartan Buildtech Pvt. Ltd.**

SECTION: 9 of IBC, 2016

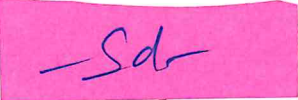
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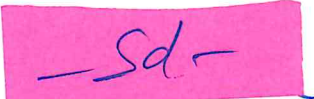
	Present for the Petitioner		: Counsel for the Peititoner	
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	Present for the Respondent		: Counsel for the Respondent	
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ORDER

It is submitted that vide order dated 19th November 2019, the arguments in CA-1252/2019 had been heard and the matter was reserved for Orders. Re-notify this case for fresh consideration/ arguments on 3rd March, 2020.


(L.N. GUPTA)
Member (T)


(INA MALHOTRA)
Member (J)